



सत्यमेव जयते

Government of India / भारत सरकार

Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय

Department of Commerce / वाणिज्य विभाग

Directorate General of Foreign Trade, Delhi / विदेश व्यापार महानिदेशालय, दिल्ली

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(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II**MEETING No.** NC/2/MEET/Jun/202627/4**DATED:** 09/06/2026Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Jun/202627/4 dated 09/06/2026 of Norms Committee - II for the year 2026-27 was held on 09/06/2026 under the Chairmanship of CHANDRA MISHRA, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2023.

The following members were present in the meeting:-

Sl.No.	Name and Designation of Representatives	Department
1	SHRI V.C. AGARWAL, CONSULTANT (TEC-3)	TECHNICAL CONSULTANT, DGFT

2	SHRI PRABIR DASH, SCIENTIST 'E'	MINISTRY OF NEW & RENEWABLE ENERGY
IN ATTENDANCE:		
1	SHRI YASHWANT KUMAR SINGH , Dy. DGFT	DGFT
2	SHRI SANDEEP KUMAR, FTDO	DGFT

Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	SHARBIN INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM REVIW00007973AM24
RA File Number	082404000270 AM21
Licence No and Date	0810148964/02/11/2020
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	2 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00254420AM22
RA File Number	03AA040118267 AM22
Licence No and Date	0311008596/16/11/2021
Norms Committee Decision: The Committee examined the case as per the agenda and decided to defer the case and a formal communication is directed to RA Mumbai via email, to ascertain the specific grounds for the issuance of EODC vide letter dated 24.09.2025, noting that the underlying norms had not yet been formally established. The case stands deferred.	

Case No.	3 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026

HQ File Number	HQRNORM APPLY 00000725AM23
RA File Number	03AX04000621 AM23
Licence No and Date	0311014660/12/05/2022
Norms Committee Decision: The Committee examined the case as per the agenda and decided to defer the case and a formal communication shall be directed to RA Mumbai to ascertain the specific grounds for the issuance of EODC vide letter dated 24.09.2025, noting that the underlying norms had not yet been formally established. The case stands deferred.	

Case No.	4 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00001145AM23
RA File Number	03AX04000761 AM23
Licence No and Date	0311015190/02/06/2022
Norms Committee Decision: The Committee examined the case as per the agenda and decided to defer the case and a formal communication shall be directed to RA Mumbai to ascertain the specific grounds for the issuance of EODC vide letter dated 24.09.2025, noting that the underlying norms had not yet been formally established. The case stands deferred.	

Case No.	5 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM REVIW00006255AM25
RA File Number	34AX04000247 AM24
Licence No and Date	3411003881/13/07/2023
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further	

examination and comment of technical authority.

The case stands deferred.

Case No.	6 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	RT JAIN AND CO
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00004961AM24
RA File Number	03AX04002034 AM24
Licence No and Date	0311026177/09/08/2023
Norms Committee Decision: The Committee examined the case as per the agenda and observed that the firm has submitted a Redemption Certificate issued by RA Mumbai vide letter dated 28.07.2025. The Committee decided to seek clarification from the RA regarding the closure of the Advance Authorisation and deferred the case for further examination and comments. The case stands deferred	

Case No.	7 / NC/2/MEET/Jun/202627/4
Case Status	Case Rejected
Party Name	GOPALAN TECH FABS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00005877AM24
RA File Number	07AX04000974 AM24
Licence No and Date	0711009301/26/09/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 90 days. Accordingly, the Competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	8 / NC/2/MEET/Jun/202627/4
Case Status	Case Rejected
Party Name	FEX FOUNDRY ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00006146AM24
RA File Number	05AX04001996 AM24
Licence No and Date	0511021445/10/10/2023
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 90 days. Accordingly, the Competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	9 / NC/2/MEET/Jun/202627/4
Case Status	Case Approved
Party Name	TAG CORPORATION
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00008443AM24
RA File Number	04AX04001006 AM24
Licence No and Date	0411006881/08/02/2024
Norms Committee Decision: The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to fix the norms as under: Note: The written recommendation as given by Technical Expert will be communicated to the applicant as well as concerned RA through email. RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.	

Case No.	10 / NC/2/MEET/Jun/202627/4
Case Status	Case Rejected
Party Name	MITUL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00009147AM24
RA File Number	05AX04003278 AM24

Licence No and Date	0511024532/15/03/2024
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 90 days. Accordingly, the Competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	11 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00000358AM25
RA File Number	56AX04000020 AM25
Licence No and Date	5611002897/22/04/2024
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	12 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	GSTP (HFS) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM REVIW00001049AM26
RA File Number	02AX04000042 AM25
Licence No and Date	0211006453/26/04/2024
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.	

The case stands deferred.

Case No.	13 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	POWERSTATIC SOLUTIONS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00001351AM25
RA File Number	08AX04000336 AM25
Licence No and Date	0811011843/15/06/2024
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	14 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	ROSENBERGER INTERCONNECT INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00001570AM25
RA File Number	05AX04000962 AM25
Licence No and Date	0511026327/26/06/2024
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	15 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	SYRMA SGS TECHNOLOGY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003194AM25
RA File Number	03AX04003027 AM25
Licence No and Date	0311037288/20/09/2024
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	16 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	METACOOOL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003253AM25
RA File Number	05AX04001999 AM25
Licence No and Date	0511027939/24/09/2024
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	17 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred

Party Name	TECHFAB (INDIA) INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003667AM25
RA File Number	03AX04002814 AM25
Licence No and Date	0311037962/16/10/2024
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	18 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	ANAND ENGINEERING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00004522AM25
RA File Number	04AX04000823 AM25
Licence No and Date	0411008654/04/12/2024
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm has sought more time to submit the documents. Hence, the committee decided to defer the case and allow the firm to submit relevant documents pertaining to the case for further examination. The case stands deferred.	

Case No.	19 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	ANAND ENGINEERING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026

HQ File Number	HQRNORM APPLY 00004658AM25
RA File Number	04AX04000855 AM25
Licence No and Date	0411008690/10/12/2024
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm has sought more time to submit the documents. Hence, the committee decided to defer the case and allow the firm to submit relevant documents pertaining to the case for further examination. The case stands deferred.	

Case No.	20 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	ANAND ENGINEERING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00005261AM25
RA File Number	04AX04000937 AM25
Licence No and Date	0411008811/31/12/2024
Norms Committee Decision: The committee considered the case as per the agenda and noted that the firm has sought more time to submit the documents. Hence, the committee decided to defer the case and allow the firm to submit relevant documents pertaining to the case for further examination. The case stands deferred.	

Case No.	21 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	ANAND ENGINEERING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00005974AM25
RA File Number	04AX04001053 AM25
Licence No and Date	0411009013/31/01/2025
Norms Committee Decision:	

The committee considered the case as per the agenda and noted that the firm has sought more time to submit the documents. Hence, the committee decided to defer the case and allow the firm to submit relevant documents pertaining to the case for further examination.

The case stands deferred.

Case No.	22 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	ANAND ENGINEERING PRODUCTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00006441AM25
RA File Number	04AX04001130 AM25
Licence No and Date	0411009165/26/02/2025
Norms Committee Decision:	
The committee considered the case as per the agenda and noted that the firm has sought more time to submit the documents. Hence, the committee decided to defer the case and allow the firm to submit relevant documents pertaining to the case for further examination. The case stands deferred.	

Case No.	23 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00000537AM26
RA File Number	04AX04000035 AM26
Licence No and Date	0411009535/30/04/2025
Norms Committee Decision:	
The committee considered the case as per the agenda and decided to defer the case for further	

examination and comment of technical authority.

The case stands deferred.

Case No.	24 / NC/2/MEET/Jun/202627/4
Case Status	Case Rejected
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00000711AM26
RA File Number	07AX04000201 AM26
Licence No and Date	0711014401/09/05/2025
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 90 days. Accordingly, the Competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	25 / NC/2/MEET/Jun/202627/4
Case Status	Case Rejected
Party Name	AZAD ENGINEERING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00001482AM26
RA File Number	09AX04000240 AM26
Licence No and Date	0911009801/12/06/2025
Norms Committee Decision:	
The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 90 days. Accordingly, the Competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	26 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred

Party Name	MANSI ENTERPRISE
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00001494AM26
RA File Number	24AX04000074 AM26
Licence No and Date	2411004633/13/06/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	27 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00001557AM26
RA File Number	07AX04000471 AM26
Licence No and Date	0711014775/18/06/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	28 / NC/2/MEET/Jun/202627/4
Case Status	Case Rejected
Party Name	SAVERA AUTO COMPS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00001595AM26
RA File Number	03AX04001452 AM26

Licence No and Date	0311044981/20/06/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 90 days. Accordingly, the Competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	29 / NC/2/MEET/Jun/202627/4
Case Status	Case Rejected
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00001637AM26
RA File Number	34AX04000247 AM26
Licence No and Date	3411006638/23/06/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 90 days. Accordingly, the Competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	30 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00001866AM26
RA File Number	07AX04000558 AM26
Licence No and Date	0711014939/04/07/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	31 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00001945AM26
RA File Number	03AX04001515 AM26
Licence No and Date	0311045486/08/07/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	32 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00001994AM26
RA File Number	03AX04001760 AM26
Licence No and Date	0311045552/10/07/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	33 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026

and Date	
HQ File Number	HQRNORM APPLY 00002114AM26
RA File Number	03AX04004381 AM25
Licence No and Date	0111026371/16/07/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	34 / NC/2/MEET/Jun/202627/4
Case Status	Case Rejected
Party Name	HITACHI ENERGY INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00002176AM26
RA File Number	05AX04001256 AM26
Licence No and Date	0511033953/18/07/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 90 days. Accordingly, the Competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	35 / NC/2/MEET/Jun/202627/4
Case Status	Case Rejected
Party Name	MACTECH ENGINEERING
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00002397AM26
RA File Number	07AX04000761 AM26
Licence No and Date	0711015216/30/07/2025
Norms Committee Decision: The firm has not responded to the Deficiency Letter despite issuance of multiple auto-reminders over a period exceeding 90 days. Accordingly, the Competent Authority has decided to reject the case under Para 2.05 of HBP-2023.	

Case No.	36 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	NASCENT PIPE & TUBES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00002532AM26
RA File Number	03AX04002281 AM26
Licence No and Date	0311046327/06/08/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	37 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	JUPITER ALUMINIUM INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003528AM26
RA File Number	05AX04002330 AM26
Licence No and Date	0511035490/03/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	38 / NC/2/MEET/Jun/202627/4
Case Status	Case Approved

Party Name	AGRAWAL METAL WORKS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003543AM26
RA File Number	33AX04000097 AM26
Licence No and Date	3311003084/06/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to modify the norms as under: Import Item - 1.01 kg./ kg. of Export product as applied. RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.	

Case No.	39 / NC/2/MEET/Jun/202627/4
Case Status	Case Approved
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003542AM26
RA File Number	05AX04002294 AM26
Licence No and Date	0511035510/06/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and, after detailed deliberation and based on the recommendation of the technical authority, the committee decided to modify the norms as under: Export product - Add Total wt 8227 MT & "Coating thickness 1: Epoxy 100 micron 2: Adhesive 235 micron 3: HDPE 3165 micron & coating area 33119 sq.mtr." Import Items: 1: Description & quantity, as per Sl. No. 1 of SION C 593 2: Welding Wire - 13.06 MT 3 to 6: Upto 5% of fob value 7: Relevant epoxy powder - 5.663 MT 8: Relevant adhesive -8.834 MT 9: HDPE -126.512 MT 10: Relevant Sintered powder - 1.05 kg./kg. content 11: Relevant wire mesh - 1.02 kg./kg. content 12: Relevant anode- Net to net as per GN4 13: OPC Cement - 1.05 kg./kg. content	

RA concerned may take further necessary action as per above decision of NC, subject to compliance with other usual conditions of the FTP and HBP.

Case No.	40 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	GAVIRANGA ENTERPRISES
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003564AM26
RA File Number	07AX04001224 AM26
Licence No and Date	0711015820/06/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	41 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	INOX INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003602AM26
RA File Number	34AX04000567 AM26
Licence No and Date	3411007049/07/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	42 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003574AM26
RA File Number	04AX04000718 AM26
Licence No and Date	0411010529/07/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	43 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	MAN INDUSTRIES (INDIA) LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003652AM26
RA File Number	03AX04003301 AM26
Licence No and Date	0311048002/09/10/2025
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter was issued to the applicant on 10.06.2026 for furnishing information/documents. The reply is still awaited. The applicant is requested to submit the requisite information within 15 days on DGFT BO Portal. The case stands deferred.	

Case No.	44 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred

Party Name	PANELLI PUMPS & MOTORS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003672AM26
RA File Number	08AX04001163 AM26
Licence No and Date	0811016369/10/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	45 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003658AM26
RA File Number	04AX04000733 AM26
Licence No and Date	0411010556/10/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	46 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	VILAS TRANSCORE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003712AM26
RA File Number	34AX04000579 AM26

Licence No and Date	3411007072/13/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	47 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	VOITH HYDRO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003699AM26
RA File Number	05AX04002493 AM26
Licence No and Date	0511035705/13/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	48 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003687AM26
RA File Number	03AX04003605 AM26
Licence No and Date	0311048102/13/10/2025
Norms Committee Decision:	

The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.

The case stands deferred.

Case No.	49 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	EDDY ELECTRICALS AND TRANSFORMERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003729AM26
RA File Number	10AX04000215 AM26
Licence No and Date	1011003483/14/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority. The case stands deferred.	

Case No.	50 / NC/2/MEET/Jun/202627/4
Case Status	Case Deferred
Party Name	MANAKSIA COATED METALS & INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jun/ 202627/ 4 and 09/06/2026
HQ File Number	HQRNORM APPLY 00003727AM26
RA File Number	02AX04000534 AM26
Licence No and Date	0211009683/14/10/2025
Norms Committee Decision: The committee considered the case as per the agenda and decided to defer the case for further examination and comment of technical authority.	

The case stands deferred.